Dated: 20.10.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J) HON'BLE DR A.K. MISHRA, MEMBER (J)

App:

Shri A.C. Mishra.

Resp:

Shri B.B. Tripathi for Shri M.K. Singh.

Applicant has filed M.P.No.1787/2008 for correction in execution order Dt.31.07.2008 passed in Execution Application No.1894/2006 to incorporating the order or railway board M-2 and 3. When the said documents are filed alongwith correction petition, it is not justified to amend the same and the applicant is at liberty to file the said application alongwith order of this Tribunal to the respondent authorities for consideration and thus, M.P. is disposed of with the above directions.

MEMBER (A)

MEMBER (J)

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